

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
(Original Application No.522/2022)

IN THE MATTER OF:-

Bhushan Kumar

Versus

Govt of NCT of Delhi & Ors.

STATUS REPORT

- That a copy of the order dated 25.01.2023 has been served to Sh. Chajju Ram.
- He has already paid Rs. 40,000/- as fine which was imposed by the DPCC.
- He has also made a part payment of Rs 10,000/- out of the penalty imposed of Rs 1,00,000/- on him.
- He has also filed an affidavit stating that, he will not encroach on Public Land, make another payment of Rs 40,000/- and he will not indulge in any such work, in future. **(Annexure-I)**

Further, this office has made 03 inspection and has found no violations. (Photographs are also annexed). **(Annexure-II)**



[Handwritten Signature]
16/09/2023

(SHAKTI BANGAR)
SUB DIVISIONAL MAGISTRATE (KAROL BAGH)

(व्याज श्री चन्द्र राम)

श्री चन्द्र राम पुत्र श्री स्व. साधन लाल मल्हार नं-14B/28,
 देव नगर, चार लाल रोड कराल वाग बेटा है, गाऊड
 मन्डर पर हमारी लकाड का दुकान है NGT ने दिनांक
 27.12.22 को सेवा चलान करीया गया, यह चलाक 40,000/-
 रुपये का था, इसका सेने दिनांक:- 14/2/23 को NGT ने
 कर दिया था. इसका DD.No - 554416 है और रुक प्रसार
 चलान 50m कराल वाग कार्यालय द्वारा 1 लाख रुपये का
 काका गया था, इसका दिनांक:- 24/01/23 था, 50m अक्षर
 के और के अक्षर दिनांक:- 16/2/23 को NGT ने 10,000/-
 रुपये का चलान करा था, ये 40,000/- रुपये का चलान
 और कर दूगा, सेवा सेस करण चलान काका गया,
 यह काम सेने बन्द कर दिया है आगे से ये काम काम
 नही करगा, तथा दिनांक:- 18/09/23 को NGT को काके
 से परा हो जाऊगा।



ATTESTED
[Signature]
 NOTARY PUBLIC DELHI
 16 SEP 2023

[Signature]

16-9-23

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